

**Flood control measures by Brahmaputra Board**

2072. SHRI BHUBANESWAR KALITA : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Brahmaputra Board, established in the year 1980 with a view to taking care of the flood and erosion caused by river Brahmaputra every year, has not been able to tackle the problems effectively so far; and

(b) whether Government is thinking to revamp the Brahmaputra Board with a new mandate to make it more efficient with modern technologies and ideas?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) The Brahmaputra Board was established by "The Brahmaputra Board Act 1980" for planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith. The main function of the Board is to prepare Master Plans for the control of foods and bank erosion and improvement of drainage in the Brahmaputra Valley. The Brahmaputra Board has prepared the Master Plan (Part-I) of Brahmaputra basin for the main stem of the river; as well as Master Plan (Part-II) of Barak Basin. Both the Master Plans have been approved by the Government and circulated to the concerned State Governments for implementation. In additional, Master Plans (Part-III) of major tributaries of Brahmaputra river have been approved by the Government of India and circulated to concerned State Governments for implementation.

(b) The proposal for revamping of Brahmaputra Board into North-East and Brahmaputra River Rejuvenation Authority (NEBRRA) is under active consideration of the Ministry. The Bill for the Authority has been circulated to the States in NER for their views and suggestions.

**Indo-German MoU for cleaning Ganga**

2073. SHRI D. KUPENDRA REDDY : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Germany is going to partner India in cleaning river Ganga;

(b) if so, whether any Memorandum of Understanding (MoU) has been signed between the two countries;

(c) if so, the details thereof; and

(d) if not, the areas of involvement by Germany in cleaning Ganga?